

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. - 2218**  
ANSWERED ON-20/03/2023

**Import of oil**

2218 Shri Neeraj Dangi:

Will the Minister of Petroleum and Natural Gas be pleased to state:

- (a) the details of the progress made during the last three years till date to reduce the dependence on oil imports in the country, year-wise;
- (b) whether the country is dependent on foreign countries for import of crude oil, if so, the percentage of oil imported into the country in the last two years; and
- (c) the details of the amount spent on import of petroleum products during the last two years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a): Government has taken various long term and short term policy initiatives with emphasis on increasing the exploration and production in the hydrocarbon sector in the country. These inter-alia include: -

- i. Policy for Relaxations, Extensions and Clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon discoveries, 2014
- ii. Discovered Small Field Policy, 2015.
- iii. Hydrocarbon Exploration and Licensing Policy (HELP), 2016.
- iv. Policy for Extension of Production Sharing Contracts, 2016 and 2017.
- v. Policy for early monetization of Coal Bed Methane 2017
- vi. Setting up of National Data Repository, 2017.
- vii. Appraisal of Un-appraised areas in Sedimentary Basins under National Seismic Programme, 2017
- viii. Re-assessment of Hydrocarbon Resources 2017
- ix. Policy framework to streamline the working of Production Sharing Contracts in Pre- NELP and NELP Blocks, 2018.
- x. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, 2018.
- xi. Policy framework for exploration and exploitation of Coal Bed Methane (CBM) from areas under Coal Mining Lease allotted to Coal India Limited (CIL) and its subsidiaries 2018.
- xii. Policy Framework for exploration and exploitation of Unconventional Hydrocarbons under Existing Production Sharing Contracts (PSCs), Coal Bed Methane (CBM) Contracts and Nomination Fields, 2018.
- xiii. Reforms in Hydrocarbon Exploration and Licensing Policy for enhancing domestic exploration and production of oil and gas 2019.
- xiv. Natural Gas Marketing Reforms 2020.

Public Sector Oil Marketing Companies (OMCs) have achieved over 10% ethanol blending in petrol during Ethanol Supply Year (ESY) 2021-22. Ethanol blending in Petrol during the Ethanol Supply Year (ESY) 2021-22 (December 2021-November 2022) is estimated to have had impact of over Rs. 22,500 Crore on the import bill of crude oil and petroleum products. Government has amended the National Policy on Biofuels – 2018 and advanced the target of 20% blending of ethanol in petrol to ESY 2025-26 from 2030.

(b): The details of percentage of dependency on import of crude oil during the last 2 years are given as under: -

Year	2020-21	2021-22 (P)
Import Dependency of crude oil (in %)	84.4	85.7

Source: PPAC P: Provisional

(c): The details of value of imported petroleum products during the last 2 years are given as under: -

Year	2020-21	2021-22 (P)
Value of import of Petroleum Products (in US\$ Million)	14770	25240

Source: PPAC P: Provisional

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